

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE DAKSH JYOT SILK MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 01-12-2021; List of Stakeholders as on Date: 21-08-2022; Name of IP: Indrajit Mukherjee; Process Number: 1; Last 5 digit of registration number: 12450

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				3554662				NA
2	Liquidation costs incurred till date				1495000				NA
3	Secured financial creditors	1	1233628418	1	1221440026		12188392		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	4321053	2	4321053				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	9817471	6	9767858		49613		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	2375000	1	2375000				Annexure 9
Total		10	1250141942	10	1242953599		12238005		